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The Chairman of the Security Council Committee established pursuant to resolution 1267 (1999) concerning Al-Qaida and the Taliban and Associated Individuals and Entities presents his compliments to the Permanent Representatives to the United Nations and wishes to convey the following:

On 19 July 2010, the Committee approved the **addition of the four entries** specified below to its Consolidated List of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1904 (2009) adopted under Chapter VII of the Charter of the United Nations.

**A. Individuals associated with the Taliban**

TI.A.145.10. Name: 1: AMIR 2: ABDULLAH 3: na 4: na

Name (original script): امير عبد الله

Title: na Designation: na DOB: Approximately 1972 POB: Paktika Province, Afghanistan Good quality a.k.a.: na Low quality a.k.a.: Amir Abdullah Sahib Nationality: Afghan Passport no.: na National identification no.: na Address: Karachi, Pakistan Listed on: 20 Jul. 2010 Other information: Has travelled to Kuwait, Saudi Arabia, the Libyan Arab Jamahiriya and the United Arab Emirates to raise funds for the Taliban.

TI.H.146.10. Name: 1: NASIRUDDIN 2: HAQQANI 3: na 4: na

Name (original script): ناصر الدين حقاني

Title: na Designation: na DOB: Approximately 1970-1973 POB: Afghanistan Good quality a.k.a.: a) Naseer Haqqani b) Dr. Naseer Haqqani c) Nassir Haqqani d) Nashir Haqqani Low quality a.k.a.: a) Naseruddin b) Dr. Alim Ghair Nationality: Afghan Passport no.: na National identification no.: na Address: Pakistan Listed on: 20 Jul. 2010 Other information: Associated with the Haqqani Network, which operates out of North Waziristan in the Federally Administered Tribal Areas of Pakistan. Has travelled to Saudi Arabia and the United Arab Emirates to raise funds for the Taliban.



**TI.I.147.10. Name:** 1: GUL 2: AGHA 3: ISHAKZAI 4: na

**Name (original script):** گل آغا عشاقزي

**Title:** na **Designation:** na **DOB:** Approximately 1972 **POB:** Band-e-Timor, Kandahar, Afghanistan **Good quality a.k.a.:** a) Mullah Gul Agha b) Mullah Gul Agha Akhund **Low quality a.k.a.:** a) Hidayatullah b) Haji Hidayatullah c) Hayadatullah **Nationality:** na **Passport no.:** na **National identification no.:** na **Address:** Pakistan **Listed on:** 20 Jul. 2010 **Other information:** Is part of a recently created Taliban council that coordinates the collection of zakat (Islamic tax) from Baluchistan Province, Pakistan.

### C. Individuals associated with Al-Qaida

**QI.A.283.10. Name:** 1: ANWAR 2: NASSER 3: ABDULLA 4: AL-AULAQI

**Name (original script):** انور ناصر عبدالله العولقي

**Title:** na **Designation:** na **DOB:** a) 21 Apr. 1971 b) 22 Apr. 1971 **POB:** Las Cruces, New Mexico, United States of America **Good quality a.k.a.:** a) Anwar al-Aulaqi b) Anwar al-Awlaki c) Anwar al-Awlaqi d) Anwar Nasser Aulaqi e) Anwar Nasser Abdullah Aulaqi f) Anwar Nasser Abdulla Aulaqi **Low quality a.k.a.:** na **Nationality:** a) United States of America b) Yemeni **Passport no.:** na **National identification no.:** na **Address:** Yemen **Listed on:** 20 Jul. 2010 **Other information:** In hiding in Yemen as at Dec. 2007.

In accordance with paragraph 14 of resolution 1904 (2009), the Committee has made accessible on its website narrative summaries of reasons for listing of the above names, at the following URL: <http://www.un.org/sc/committees/1267/narrative.shtml>. Copies of these narrative summaries of reasons for listing are attached to this note verbale.

Pursuant to paragraph 25 of Security Council resolution 1822 (2008), the Committee is conducting a review of names on the Consolidated List, with a view to ensure that the List is as updated and as accurate as possible, and to confirm that listing remains appropriate. Since the last update of the Consolidated List (15 July 2010), the Committee has concluded its review of the following names:

- Fethi Ben Al-Rabei Ben Absha Mnasri (QI.M.102.03.) – review concluded on 16 July 2010
- Samir Abd El Latif El Sayed Kishk (QI.K.73.02.) – review concluded on 16 July 2010
- Lajnat Al Daawa Al Islamiya (QE.L.97.03.) – review concluded on 19 July 2010

To obtain a fully updated version of the List of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL:

<http://www.un.org/sc/committees/1267/consolist.shtml>. The List is available in HTML, PDF and XML format.

In accordance with paragraph 19 of resolution 1526 (2004), the Committee's Secretariat automatically conveys updates of the List to States, regional and sub-regional organizations by e-mail shortly following the postings of such updates on the Committee's website. Member States are invited to submit any updated or new contact information for this purpose to the Secretariat by e-mail to/at [SC-1267-Committee@un.org](mailto:SC-1267-Committee@un.org) or fax +1 212 963 1300/+1 212 963 3778. The Committee encourages all States to allow implementation of updates of the List based on e-mails, soft-copy notices, or website postings.

The Committee's List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the sixteenth update of the List in 2010.

20 July 2010